

Hence, no centralized data of such migrants is maintained. A number of foreign nationals who came to India on valid travel documents have been found to be overstaying after expiry of their visa. As and when a foreign national is detected to be overstaying in India violating the visa rules or found to be staying without any valid travel documents, necessary action is taken under the relevant provisions of the Foreigners Act, 1946 including deportation of such a foreign national. Central Government is vested with powers to deport a foreign national under Section 3(2) (c) of the Foreigners Act, 1946. The powers to identify and deport illegally staying foreign nationals have also been delegated to the State Government/ Union Territory Administrations. Number of foreigners found overstaying and deported from Gujarat in last three years is as given below :

Year	Overstay As on 31st of each year	Deportation 1st Jan. to December
2012	78	6
2013	88	4
2014	58	112

Granting of Indian Citizenship to a foreigner is governed by various provisions of the Citizenship Act, 1955. Citizenship is granted after due verifications and enquiry reports from various agencies once they fulfill eligibility conditions.

Taj Mahal turning yellow due to pollution

1905. SHRI A.W. RABI BERNARD: Will the Minister of CULTURE be pleased to state:

(a) whether the World Heritage Taj Mahal is turning yellow due to surrounding pollution and a recent Indo-US study revealed that carbon particles from diesel vehicles along with biomass are causing the Taj turning into yellow, if so, the details thereof; and

(b) whether the Archaeological Survey of India (ASI) has engaged International experts for restoration work at the 1715 century monument and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) No Sir. The dust particles and carbonaceous pollutants as well as Suspended Particulate Matter, if get deposited on any stone surface, the original colour and sheen of the surface is masked to some extent. Gaseous pollutants also contribute to reduce the clear visibility of the original surface. However, local authorities are taking necessary steps to reduce pollution around the Taj Mahal. Archaeological

Survey of India (ASI) is regularly monitoring ambient air quality of Taj Mahal and attending essential conservation, preservation and environmental development works using suitable methods to reduce the effect of pollution on marble surface. Due to consistent conservation efforts of ASI the monument is in a good state of preservation.

(b) No Sir. Conservation work of the Taj Mahal is attended regularly by the ASI. Wherever necessary, the advice from reputed Government agencies in the country is taken for better care of the monument.

Development of historical and religious culture

†1906. SHRI RAMDAS ATHAWALE: Will the Minister of CULTURE be pleased to state:

(a) whether Government has framed or has contemplated to frame any national policy for promotion and development of the historical and the religious culture in the country;

(b) if so, the details thereof; and

(c) the State-wise details of the financial grants allocated for this purpose by Government during the current financial year?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) to (c) Information is being collected and will be laid on the table of the House.

Classical languages

1907. SHRIMATI VIPLOVE THAKUR: Will the Minister of CULTURE be pleased to state:

(a) the total number of classical languages recognized by Government;

(b) whether Government has received any proposals for conferring the status of classical language to Dogri language;

(c) if so, the details thereof along with the criteria adopted by Government in this regard;

(d) whether Government has taken any decision on the above proposal; and

(e) if so, the details thereof and if not, the reasons therefor along with the present status of the proposal?

†Original notice of the question was received in Hindi.